

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT
10.30AM**

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CP NO.183/252/HDB/2017
NAME OF THE COMPANY	ITPIL Software Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	ITPIL Software Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature
M. MADHUSUDAN	CA	madhu+ca@gmail.com 9246585998	M. Madhusudan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature

ORDER

Heard. Shri M.Madhusudan, Ld. C.A. for Petitioner.

Shri M.Madhusudan submitted that RoC report is still pending, sought time for 10 days.

Case is posted to 21.11.2017

Member (T)

pc

Member (J)